

[23 November 2001] RAJYA SABHA

**Milk Export Proposal of Karnataka**

625. SHRI K. RAHMAN KHAN:  
PROF. A. LAKSHMISAGAR:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that Karnataka Milk Federation has asked the Cooperative Societies not to purchase more milk from producers, due to its high production in the State;

(b) whether any request has been received from Karnataka Government for help in export of excess milk and milk products to the neighbouring countries; and

(c) if so, the details thereof and the assistance proposed to be extended to KMF in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) Karnataka Milk Federation has not asked the Cooperative Societies not to purchase more milk. Because of of unprecedented flush season the Member Milk Union-Bangalore Urban and Rural District Milk Union had to reduce procurement by 20% from 1.1.2001 to 8.11.2001. Thereafter, the entire milk is being procured. Shimoga Milk Union had to suspend procurement for one day only *i.e.* on 7.11.2001 for the same reason. Now the entire milk offered by the producers is procured by all the 13 milk unions in the Karnataka State.

(b) and (c) Karnataka Milk Federation (KMF) has not made any specific request to Government of India for export of excess milk and milk products to neighbouring countries. Moreover, in the liberalised trade regime, no permission is required for export of milk and milk products.